

## HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on 30.11.2017.**

Cases	Total pendency at the beginning of December, 2016 (Civil - Criminal)		Institution during the month of December, 2016 (Civil - Criminal)		Total disposal during the month of December, 2016 (Civil - Criminal)		Pendency at the end of December, 2016 (Civil - Criminal)	
1. WRIT PETITION	87	--	10	--	11	--	86*	--
2. APPEAL	24	37	02	06	--	01	26	42
3. R.S.A	05	--	--	--	--	--	05	--
4. F.A.O	--	--	--	--	--	--	--	--
5. CONTEMPT	01	--	01	--	--	--	02	--
6. MISC. CASES	--	02	--	03	--	--	--	05
7. MISC. APPEAL	--	--	--	--	--	--	--	--
8. TRANSFER PETITION	--	--	--	--	--	--	--	--
9. BAIL APPLICATION	--	--	--	02	--	02	--	--
10. MAC APPEAL	07	--	02**	--	--	--	09	--
11. REVIEW	02	--	--	--	--	--	02	--
12. REVISION	03	05	02	--	--	01	05	04
13. MAT APPEAL	01	--	--	--	--	--	01	--
14. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
15. LEAVE PETITION	--	05	--	01	--	01	--	05
16. ARBITRATION PETITION/ APPEAL	02	--	01	--	--	--	03	--
17. S.A.O.	--	--	--	--	--	--	--	--
18. REFERENCE	--	--	--	--	--	--	--	--
19. C. O.	05	--	--	--	--	--	05	--
20. TAX APPEAL	02	--	--	--	--	--	02	--
21. Ex. P.	--	--	01	--	01	--	--	--
<b>GRAND TOTAL</b>	<b>139</b>	<b>49</b>	<b>19</b>	<b>12</b>	<b>12</b>	<b>05</b>	<b>146</b>	<b>56</b>

\* 1(One) W. P. (C) stands adjourned sine- die.

\*\*02 (Two) MAC Appeals have been restored in terms of the Order dated 10.10.2017 passed by Hon'ble Supreme Court in S. L. P No. 27565 and 27566 of 2017.

  
 DEPUTY REGISTRAR (Judl.)  
 High Court of Sikkim  
 Gangtok